NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 39/BB/17	(m 2)	Admission	Rule-6 of I&B	Space Konstryst Pvt. Ltd., Vs Siesta Hospitality Services Ltd.

NO. & PHONE NUMBER

NAME (IN CAPITAL)

SL.

REPRESENTATION TO WHOM

Dhiya S.

SIGNATURE

1. DHIYA SADANANDAN 9844 270900 Applicant

Counsel for petitioner is present. She is directed to comply the objections.

List it on 28.06.2017.

MEMBER (J)

MEMBER (T)